

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 8<sup>th</sup> June, 2022*

No.HC.VII-23/2022/ **3985** /A. Shri Pratim Kumar Bora, Principal Judge, Family Court, Barpeta, is posted at the same station i.e. Barpeta as District and Sessions Judge, vice Shri Aparesh Chakravarty retiring from service on superannuation on 30.06.2022.

Shri Bora will hand over charge of his Court and Office to the Counsellor, Family Court, Barpeta and join his new assignment in the afternoon of 30.06.2022.

No.HC.VII-23/2022/ **3986** /A. Shri Chandan Das, District and Sessions Judge, Tinsukia, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Smti Moushumi De posted at the same station.

Shri Das will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Tinsukia and proceed to join his new assignment.

No.HC.VII-23/2022/ **3987** /A. Shri Surajit Kumar Dhar, District and Sessions Judge, Dhubri, is transferred and posted as Presiding Officer, Industrial Tribunal, Cachar, Silchar, vice Shri Jogeswar Bora already transferred.

Shri Dhar will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **3988** /A. Shri Tridib Kumar Bhattacharjee, Member, MACT, Dhubri, is transferred and posted as Member, MACT, Barpeta, vice Shri Dibya Jyoti Mahanta transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment.

No.HC.VII-23/2022/ **3989** /A. Shri Dibya Jyoti Mahanta, Member, MACT, Barpeta, is transferred and posted as District and Sessions Judge, Golaghat, vice Shri Vinod Kumar Chandak retiring from service on 30.06.2022 on superannuation.

Shri Mahanta will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment in the afternoon of 30.06.2022.



No.HC.VII-23/2022/ 3990 /A. Shri Madhurjya Narayan, District and Sessions Judge, Sivasagar, is transferred and posted as Member, MACT, Dhubri, vice Shri Tridib Kumar Bhattacharjee transferred.

Shri Narayan will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Sivasagar and proceed to join his new assignment.

No.HC.VII-23/2022/ 3991 /A. Shri Aminur Rahman, District and Sessions Judge, Baksa, Mushalpur, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Shri Nityananda Talukdar already transferred.

Shri Rahman will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Baksa, Mushalpur and proceed to join his new assignment.

No.HC.VII-23/2022/ 3992 /A. Shri Paban Chandra Kalita, Member, MACT, Goalpara, is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Surajit Kumar Dhar transferred.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment.

No.HC.VII-23/2022/ 3993 /A. Shri Dipankar Bora, Member, MACT, Nagaon, is transferred and posted as District and Sessions Judge, Tinsukia, vice Shri Chandan Das transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment.

No.HC.VII-23/2022/ 3994 /A. Smti Moushumi De, Member, MACT, No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Member, MACT, No.3, , vice Shri Naimuddin Ahmed transferred.

Smti De will hand over charge of her Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and join her new assignment.

No.HC.VII-23/2022/ 3995 /A. Shri Naimuddin Ahmed, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Baksa, Mushalpur, vice Shri Aminur Rahman transferred.

Shri Ahmed will hand over charge of his Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment.



No.HC.VII-23/2022/ 3996 /A. Smti Barnali Mahanta, Addl. District and Sessions Judge, Bilasipara, is transferred and posted as District and Sessions Judge, Sivasagar, vice Shri Madhurjya Narayan transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment.

No.HC.VII-23/2022/ 3997 /A. Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, FTC, Barpeta, is posted at the same station i.e. Barpeta as Principal Judge, Family Court, vice Shri Pratim Kumar Bora posted at the same station.

Shri Chaturvedy will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join his new assignment.

No.HC.VII-23/2022/ 3998 /A. Shri Roushan Lal, Addl. District and Sessions Judge, FTC, Nagaon, is posted at the same station i.e. Nagaon, as Member, MACT, vice Shri Dipankar Bora transferred.

Shri Lal will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment.'

No.HC.VII-23/2022/ 3999 /A. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Goalpara, vice Shri Paban Chandra Kalita transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment.

No.HC.VII-23/2022/ 4000 /A. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur, is transferred and posted as Addl. District and Sessions Judge, Bilasipara, vice Smti Barnali Mahanta transferred.

Shri Ghosh will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment.

No.HC.VII-23/2022/ 4001 /A. Shri Nisanta Goswami, Addl. District and Sessions Judge, Udalguri, is transferred and posted as Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur, vice Shri Sujit Kumar Ghosh transferred.

Shri Goswami will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join his new assignment.

No.HC.VII-23/2022/ 4002 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to



appoint the following Officers as the Sessions Judges of the Sessions Division/jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Paban Chandra Kalita	Dhubri	Dhubri
2.	Shri Dipankar Bora	Tinsukia	Tinsukia
3.	Shri Naimuddin Ahmed	Baksa	Mushalpur
4.	Smti Barnali Mahanta	Sivasagar	Sivasagar

No.HC.VII-23/2022/ **4003** /A. Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kokrajhar, vice Shri Jayanta Kumar Das transferred on promotion.

Shri Rajak will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **4004** /A. Smti Monoshreeporna Khound, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, is transferred and posted as Secretary, District Legal Services Authority, Baksa, Mushalpur, vice Dr. Nupur Chandra Bhuyan already transferred.

Smti Khound will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

Her prayer for allowing her to join her new assignment after expiry of Maternity leave is considered and rejected

No.HC.VII-23/2022/ **4005** /A. Shri Dimbeswar Taye, Secretary, District Legal Services Authority, Hailakandi, is transferred and posted as Chief Judicial Magistrate, Cachar, Silchar, vice Shri Rupak Rajak transferred.

Shri Taye will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **4006** /A. Smti Syeda Sabina Afzal Zinnat, Addl. Chief Judicial Magistrate, Goalpara, is transferred and posted as Secretary, District Legal Services Authority, Chirang, Kajalgaon, vice Smti Bobidita Gogoi transferred.



Smti Zinnat will hand over charge of her Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **4007** /A. Smti Bobidita Gogoi, Secretary, District Legal Services Authority, Chirang, Kajalgaon, is transferred and posted as Addl. Chief Judicial Magistrate, Goalpara, vice Smti Syeda Sabina Afzal Zinnat transferred.

Smti Gogoi will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Chirang, Kajalgaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **4008** /A. Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, is transferred and posted as Secretary, District Legal Services Authority, Dhubri, vice Smti Gypsy Deb already transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **4009** /A. Shri Bidyabrata Acharyya, Addl. Chief Judicial Magistrate, South Salmara-Mankachar, is transferred and posted as Secretary, District Legal Services Authority, Hailakandi, vice Shri Dimbeswar Taye transferred.

Shri Acharyya will hand over charge of his Court and Office to the Chief Judicial Magistrate, South Salmara-Mankachar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **4010** /A. In exercise of the power conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarter as shown below against his name with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officer	District	Head-quarters/ Station
1.	Shri Dimbeswar Taye	Cachar	Silchar

No.HC.VII-23/2022/ **4011** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

**Name of the Officers**

1. Smti Arunima Sonowal, Sub-Divisional Judicial Magistrate (M), Sarupathar



2. Smti Saraswati Johori Padun, Sub-Divisional Judicial Magistrate (M), Dhakuakhana

3. Shri Amarendra Hazarika, Sub-Divisional Judicial Magistrate (S), Biswanath

No.HC.VII-23/2022/ **4012** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Smti Arunima Sonowal	Secretary, District Legal Services Authority, Biswanath, vice Shri Abdus Sattar posted at the same station	Biswanath
2.	Smti Saraswati Johori Padun	Secretary, District Legal Services Authority, Majuli, vice Shri Devoiyoti Bhuyan transferred	Majuli
3.	Shri Amarendra Hazarika	Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, vice Shri Surajit Baruah transferred	Kajalgaon

No.HC.VII-23/2022/ **4013** /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Amarendra Hazarika	Chirang	Kajalgaon

No.HC.VII-23/2022/ **4014** /A. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Dhakuakhana, vice Smti Saraswati Johori Padun transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **4015** /A. Smti Zubeer Chaliha, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Smti Arunima Sonowal transferred on promotion.

Smti Chaliha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **4016** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Subarno Jyoti Deb	Sub-Divisional Judicial Magistrate (S), Jorhat, vice Shri Devabrata Kalita transferred.	Jorhat	Jorhat
2.	Smti Sabeena Yasmeen	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, vice Shri Biswadeep Baruah transferred.	Kamrup (M)	Guwahati
3.	Smti Mridusmita Devi	Sub-Divisional Judicial Magistrate (S), Bongaigaon, vice Smti Rubina Yasmin already transferred.	Bongaigaon	Bongaigaon
4.	Smti Jahnobi Hazarika	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (S), Guwahati, vice Smti Zubeen Chaliha transferred.	Kamrup (M)	Guwahati

No.HC.VII-23/2022/ 4017 /A. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (S), Jorhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri, vice Smti Mridusmita Devi transferred.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 4018 /A. Smti Neha Saikia, Munsiff No.2, Dibrugarh, is posted at the same station i.e. Dibrugarh as Munsiff No.1, vice Shri Subarno Jyoti Deb transferred.

Smti Saikia will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and join her new assignment immediately.

No.HC.VII-23/2022/ 4019 /A. Smti Kaveri Bhattacharyya, Munsiff No.1, Sivasagar, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Shri Pranjit Hazarika already posted at the same station.

Smti Bhattacharyya will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment immediately

No.HC.VII-23/2022/ 4020 /A. Smti Sujata Kurmi, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon, is transferred and posted as Munsiff No.2, Cachar, Silchar, vice Shri Hirak Jyoti Das transferred.

Smti Kurmi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4021 /A. Shri Nayan Deep Ghosh, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar, is transferred and posted as Munsiff No.2, Dibrugarh, vice Smti Neha Saikia transferred.

Shri Ghosh will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 4022 /A. Smti Manashi Neog, Munsiff No.2, Morigaon, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur vice Smti Chitrali Goswami transferred.

Smti Neog will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately.





No.HC.VII-23/2022/ 4023 /A. Smti Zohra Yasmin, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh, is transferred and posted as Munsiff No.2, Morigaon, vice Smti Manashi Neog transferred.

Smti Yasmin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4024 /A. Smti Triza P.M. Baruah, Munsiff No.1, Sonitpur, Tezpur, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Hojai, vice Smti Sikha Barman transferred.

Smti Baruah will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join her new assignment immediately

No.HC.VII-23/2022/ 4025 /A. Smti Tintina Devi Hazarika, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Biswanath is transferred and posted as Munsiff, No.2 cum-Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, vice Smti Tulika Deka transferred.

Smti Hazarika will hand over charge of her Court and Office to the District and Sessions Judge, Biswanath and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4026 /A. Smti Chitrani Goswami, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur, is transferred and posted as Munsiff No.1, Sivasagar, vice Smti Kaveri Bhattacharyya transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4027 /A. Smti Ameera Yasmin Majumdar, Judicial Magistrate, 1<sup>st</sup> Class, Karimganj, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Jorhat, vice Smti Nadia Rehman transferred.

Smti Majumdar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join her new assignment immediately

No.HC.VII-23/2022/ 4028 /A. Smti Taslima Firdosa, Judicial Magistrate, 1<sup>st</sup> Class, Udalguri, is transferred and posted as Munsiff- cum-Judicial Magistrate, 1<sup>st</sup> Class, Biswanath, vice Smti Tintina Devi Hazarika transferred.

Smti Firdosa will hand over charge of her Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join her new assignment immediately.



No.HC.VII-23/2022/ 4029 /A. Smti Nadia Rehman, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Nalbari, vice Smti Smriti Rekha Bhuyan transferred.

Smti Rehman will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately

No.HC.VII-23/2022/ 4030 /A. Smti Sanskrita Khanikar, Munsiff No.3, Dibrugarh, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Smti Sabeena Yasmeen posted at the same station.

Smti Khanikar will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4031 /A. Smti Sikha Barman, Judicial Magistrate, 1<sup>st</sup> Class, Hojai, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar vice Smti Fariha Faridi already transferred.

Smti Barman will hand over charge of her Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4032 /A. Shri HIRAK Jyoti Das, Munsiff No.2, Cachar, Silchar, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Smti Jahnobi Hazarika posted at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately

No.HC.VII-23/2022/ 4033 /A. Smti Smriti Rekha Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Nalbari, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Udalguri, vice Smti Taslima Firdosa transferred.

Smti Bhuyan will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join her new assignment immediately

No.HC.VII-23/2022/ 4034 /A. Shri Vishek Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur, is transferred and posted at the same station i.e. Tezpur, as Munsiff No.1, vice Smti Triza P.M. Baruah transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.



No.HC.VII-23/2022 / 4035 /A. Smti Tulika Deka, Munsiff No.2-cum- Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, is transferred and posted as Munsiff No.2-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hailakandi vice Shri Sahidulla Ahmed posted at the same station.

Smti Deka will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / 4036 /A. The following Officers of the Assam Judicial Service are not entitled to Travelling Allowance in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam issued on 17.12.2021, as their transfer are made on their request:

- (i) Shri Surajit Kumar Dhar
- (ii) Shri Aminur Rahman
- (iii) Smti Monoshreeporna Khound
- (iv) Shri Bidyabrata Acharyya
- (v) Shri Devabrata Kalita

***(The power is personal to the Officers concerned and may be exercised by them at any station.)***

***N.B. The transfer and posting of the Officers in Grade-I of the Assam Judicial Service will come into effect from 01.07.2022 except Shri Pratim Kumar Bora and Shri Dibya Jyoti Mahanta.***

By Order,

*Sd/- Romen Baruah.*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-23/2022 / 4037 - 4114 /A.

Dated 08.06.2022

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps for appointment of Shri Paban Chandra Kalita, Shri Dipankar Bora, Shri Naimuddin Ahmed and Smti Barnali Mahanta with the powers of District Judge.
2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati. He is requested to appoint Shri Aminur Rahman as Presiding Officer, Labour Court, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, .. .. .



5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice(Acting), Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.


He is requested to release the following Officers from the post of Secretary, District Legal Services Authority as per Notification:-

- (i) Shri Dimbeswar Taye
- (ii) Smti Bobidita Gogoi

Further, he is requested to appoint the following Officers as Secretary, District Legal Services Authority as per Notification:

- (i) Smti Syeda Sabina Afzal Zinnat
- (ii) Shri Surajit Baruah
- (iii) Shri Bidyabrata Acharyya
- (iv) Smti Arunima Sonowal
- (v) Smti Saraswati Johori Padun

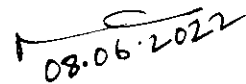
13. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
15. Shri Vinod Kumar Chandak, District and Sessions Judge, Golaghat. He is requested to hand over charge of his Court and Office to Shri Dibya Jyoti Mahanta, District and Sessions Judge designate, Golaghat in the afternoon of 30.06.2022, on his retirement on superannuation.
16. Shri Aparesh Chakravarty, District and Sessions Judge, Barpeta. He is requested to hand over charge of his Court and Office to Shri Pratim Kumar Bora, District and Sessions Judge designate, Barpeta in the afternoon of 30.06.2022 on his retirement on superannuation
17. Shri Pratim Kumar Bora, Principal Judge, Family Court, Barpeta.
18. Shri Chandan Das, District and Sessions Judge, Tinsukia
19. Shri Surajit Kumar Dhar, District and Sessions Judge, Dhubri
20. Shri Tridib Kumar Bhattacharjee, Member, MACT, Dhubri
21. Shri Dibya Jyoti Mahanta, Member, MACT, Barpeta
22. Shri Madhurjya Narayan, District and Sessions Judge, Sivasagar
23. Shri Aminur Rahman, District and Sessions Judge, Baksa, Mushalpur
24. Shri Paban Chandra Kalita, Member, MACT, Goalpara



25. Shri Dipankar Bora, Member, MACT, Nagaon
26. Smti Moushumi De, Member, MACT, No.2, Kamrup (M), Guwahati
27. Shri Naimuddin Ahmed, Member, MACT, No.3, Kamrup (M), Guwahati
28. Smti Barnali Mahanta, Addl. District and Sessions Judge, Bilasipara
29. Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, FTC, Barpeta
30. Shri Roushan Lal, Addl. District and Sessions Judge, FTC, Nagaon
31. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
32. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
33. Shri Nisanta Goswami, Addl. District and Sessions Judge, Udalguri
34. Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar
35. Smti Monoshreeporna Khound, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
36. Shri Dimbeswar Taye, Secretary, District Legal Services Authority, Hailakandi
37. Smti Syeda Sabina Afzal Zinnat, Addl. Chief Judicial Magistrate, Goalpara
38. Smti Bobidita Gogoi, Secretary, District Legal Services Authority, Chirang, Kajalgaon
39. Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon
40. Shri Bidyabrata Acharyya, Addl. Chief Judicial Magistrate, South Salmara-Mankachar
41. Smti Arunima Sonowal, Sub-Divisional Judicial Magistrate (S), Sarupathar. She is directed to hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sarupathar and proceed to join her new assignment immediately.
42. Smti Saraswati Johori Padun, Sub-Divisional Judicial Magistrate (M), Dhakuakhana. She is directed to hand over charge of her Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.
43. Shri Amarendra Hazarika, Sub-Divisional Judicial Magistrate (S), Biswanath. He is directed to hand over charge of his Court and Office to the Chief Judicial Magistrate, Biswanath and proceed to join his new assignment immediately.
44. The Joint Registrar (\_\_\_\_), Gauhati High Court, Guwahati
45. The Chief Judicial Magistrate, \_\_\_\_\_
46. The Deputy Registrar (\_\_\_\_), Gauhati High Court, Guwahati
47. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
48. Smti Zubeen Chaliha, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
49. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (S), Jorhat
50. Shri Subarno Jyoti Deb, Munsiff No.1, Dibrugarh. He is directed to hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.
51. Smti Sabeena Yasmeen, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. She is directed to hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join her new assignment immediately.



52. Smti Mridusmita Devi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri. She is directed to hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Abhayapuri and proceed to join her new assignment immediately.
53. Smti Jahnobi Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. She is directed to hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join her new assignment immediately.
54. Smti Neha Saikia, Munsiff No.2, Dibrugarh
55. Smti Kaveri Bhattacharyya, Munsiff No.1, Sivasagar
56. Smti Sujata Kurmi, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon
57. Shri Nayan Deep Ghosh, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
58. Smti Manashi Neog, Munsiff No.2, Morigaon
59. Smti Zohra Yasmin, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh
60. Smti Triza P.M. Baruah, Munsiff No.1, Sonitpur, Tezpur
61. Smti Tintina Devi Hazarika, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Biswanath
62. Smti Chitrani Goswami, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
63. Smti Ameera Yasmin Majumdar, Judicial Magistrate, 1<sup>st</sup> Class, Karimganj
64. Smti Taslima Firdosa, Judicial Magistrate, 1<sup>st</sup> Class, Udalguri
65. Smti Nadia Rehman, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat
66. Smti Sanskrita Khanikar, Munsiff No.3, Dibrugarh
67. Smti Sikha Barman, Judicial Magistrate, 1<sup>st</sup> Class, Hojai
68. Shri Hiram Jyoti Das, Munsiff No.2, Cachar, Silchar
69. Smti Smriti Rekha Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Nalbari
70. Shri Vishek Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
71. Smti Tulika Deka, Munsiff No.2, Golaghat
72. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
73. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
74. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
75. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
76. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
08.06.2022

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**